

Item-24

M.A. 728/2004 in
O.A. 3369/2002

6.4.2004

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Present: Shri George Paracken, counsel for the respondents

M.A. 728/2004

Learned counsel for respondents states that they were complying with the directions but it has been pointed that UPSC has also to be consulted and that process of consultation is in progress. He seeks four months to comply with the directions. In face of the circumstances explained, allowed as prayed. M.A. is disposed of.

S. K. Naik

(S. K. Naik)
Member (A)

V. S. Aggarwal

(V. S. Aggarwal)
Chairman.

/dkm/